GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:3138
ANSWERED ON:09.12.2009
KARNATAKA STATE INFORMATION COMMISSION
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Union Government has proposed to partially fund the construction of office buildings for the Karnataka State Information Commission;
- (b) if so, the details thereof;
- (c) whether the State Government of Karnataka has sent any proposal to the Union Government in this regard;
- (d) if so, the details thereof; and
- (e) The time by which a final decision in this regard is likely to be taken and the amount likely to be released to the State Government of Karnataka?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLLIAMENTARY AFFAIRWS. (SHRI PRITHVIRAJ CHAVAN)

- (a): The existing Centrally Sponsored Scheme on strengthening of RTI etc does not have any provision to fund the construction of the buildings of the State Information Commissions.
- (b): Does not arise.
- (c) & (d): The Government of Karnataka had requested for a grant of Rs. 7.50 crore for construction of the office building of the State Information Commission.
- (e): Does not arise.